

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 54/14	TP 65/16 (RA 1/16)	For Hearing	397/ 398	C. Vallinarayan Vs C. Krishnaiah Chetty & Sons.P. Ltd. & 9 Ors.

Seemilaga. A

For Respondent - 8.

2. Pradeep Senaiah B.C. R 2-7 ~~Sen~~

3. Avinash Balakrishna - R1 & R10 ~~VS~~

4. Divya S.V. - Ref. No. 9. ~~Divya~~ for Respondent No. 9.

5. Jyellu
for review applicant
for A. murali
J. Sagar Anouali
9663309318

Jyellu.

7. Roshan Jindal
9538526919

Rehtom ORDER

Counsel for Petitioner in R.A 1/16 is present. Counsel for other Respondent are present. Counsel for R4 & R5 in R.A 1/16 informed the Tribunal that, further written submissions are also filed on their behalf. Matter is again listed for orders on 13/09/2017.

Member (T)

Member (J)